

Manipur has not exercised any option. Dadra & Nagar Haveli has opted for Central scales and action is being taken to implement this option. Other Union Territories are already on Central scales.

(c) All employees of Dadra and Nagar Haveli except Primary Teachers have already been given increase in pay from 1.6.1967 on the pattern of Gujarat Civil Services (Revision of Pay) Rules, 1969. Increases in Dearness Allowance have also been paid.

Display of Mao Posters in Madras and Delhi

84. SHRI P. K. DEO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Chinese Mao posters recently appeared in Madras and at the Gandhi Samadhi, New Delhi.

(b) whether the Government of India have received any report in this regard from the State Governments concerned; and

(c) if so, the action, if any, being proposed to curb the activities of the extremist elements ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENT OF ELECTRONICS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI K. C. PANT) : (a) to (c). According to information received from the Government of Tamilnadu and the Delhi Administration, no such posters have recently appeared either in Madras or at the Gandhi Samadhi, New Delhi. The Delhi Administration have, however, reported that on the night of 27/28th January, 1971, some extremist and pro-Mao slogans were found written on the Northern Gate of the Gandhi Samadhi. A case

under Section 188 I.P.C. has been registered and is under investigation.

Incidents of Violence and Intimidation of Voters During Elections

85. SHRI P.K. DEO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a large number of incidents of violence, assault and harassment and intimidation of voters on a very wide scale took place during the recent general elections to the Lok Sabha;

(b) if so, the details of the people killed and seriously injured during the violent incidents in various parts of the country;

(c) whether the Chief Election Commissioner received many reports from the candidates or the candidates' representatives in this regard; and

(d) if so, the details of action, if any, taken in the matter and whether in respect of a number of cases the local Police refused to take down even the FIR ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENT OF ELECTRONICS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI K. C. PANT) : (a) and (b). A statement, based on the information available with the Central Government, showing, state-wise, the number of violent incidents and of persons killed and injured, in connection with the recent elections is attached. Information regarding cases of harassment and intimidation of voters is being obtained from State Governments.

(c) and (d). Facts are being ascertained from the Election Commission of India.